

NOTICE

It is hereby notified for information of the advocates, litigants and parties appearing in person that in order to take up old Criminal Appeals and the Criminal Appeals in which the accused is/are in custody, Special Benches are formed to hold sitting on working Saturday i.e. on **17/02/2018**. The Special Benches will take up the matters notified on the Board, as follows :

I

The Division Bench comprising of The Hon'ble **Kum. Justice NUTAN D. SARDESSAI** and The Hon'ble **Shri Justice PRITHIVIRAJ K. CHAVAN** will take up Criminal Appeals as per notified board, in Court Room No. 1

II

The Hon'ble **Shri Justice C. V. Bhadang** will take up Criminal matters as per notified board, in Court Room No. 3

III

Soon after the judicial work of the Division Bench is over, The Hon'ble **Kum. Justice NUTAN D. SARDESSAI** and The Hon'ble **Shri Justice PRITHIVIRAJ K. CHAVAN** will sit singly in Court Room No. 2 and 5 respectively and will take up the matters as per the notified board.

By order

Sd/-

(Kiran A. Bagi)

Registrar Judicial

Panaji, Goa

Date : 09-02-2018